

Demolition of Unauthorised Houses/Shops

1463. SHRIMATI KRISHNENDRA KAUR (DEEPA): Will the Minister of DEVELOPMENT be pleased to state:

(a) the number of houses/shops demolished in delhi since the operation of drive for demolition of unauthorised houses/shops till date; and

(b) the number of persons killed and injured as a result of demolition of houses/shops?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Demolition/ removal of unauthorised construction is a continuing process. The number of such unauthorised constructions demolished removed in 1993 by Municipal Corporation of Delhi, New Delhi Municipal Committee, Delhi Cantonment Board and Directorate of Estates are as under:-

M.C.D.	88 (upto June, 93)
N.D.M.C.	31
Delhi Cantonment Board	3
Directorate of Estates	3

Delhi Development Authority has removed 4858 unauthorised structures during 1992-93.

(b) No persons was reported to have been killed or injured during these demolitions and removal action.

Committee for Rural Industries

1464. SHRIMATI MAHENDRAKUMARI: PROF. PREM DHUMAL:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have get up a Committee to recommend relaxations in the laws for the promotion of rural industries;

(b) if so, the composition and terms of reference of the Committee:

(c) whether the Government are also encouraging private sector and industries big industrial houses to invest in rural industries; and

(d) if so, the details of such private sector and industrial houses which have shown interest in these so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) In view of (a) above does not arise.

(c) No, Sir. However, private sector and big industrial houses are free to set up industrial units in rural areas at their own initiative.

(d) In view of (c) above does not arise.

[English]

Allocation for Sulabh Shauchalayas in Maharashtra

1465. SHRIDHARMANNA MONDAYYA SADUL: Will the PRIME MINISTER be pleased to state:

(a) the target fixed and the amount earmarked for construction of Sulabh Shauchalayas in Maharashtra during the Seventh Five Year Plan;

(b) the achievements and amount spent during the above plan period; and